

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 156/MP/2026

Subject : Petition seeking approval for determination of Lignite Input Price for the period 1.4.2024 to 31.3.2029 in respect of Barsingsar Mines as per CERC (Terms and conditions of Tariff) Regulations, 2024.

Petitioner : NLCIL

Respondent : RUVNL and 3 others

Date of Hearing : **15.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NLCIL
Shri Murugan.A, NLCIL
Shri Pradyumna Pattnaik, NLCIL
Shri Duthala Tulasi kumar, NLCIL
Shri Divya Prakash, NLCIL
Ms. Preethi C C, NLCIL
Ms. Anushree Bardhan, Advocate, RUVNL
Ms. Ritika Singh, Advocate, RUVNL

Record of Proceedings

At the outset, the learned counsel for the Petitioner requested two weeks' time to file its rejoinder to the reply filed by the Respondent, RUVNL.

2. The Commission, after hearing the counsel, permitted the Petitioner to file its rejoinder to the reply filed by the Respondent, RUVNL, on or before **5.10.2026**.

3. The Petition shall be listed for hearing after the decision in Petition No. 52/MP/2025, filed for truing up of Lignite Input Price for the period from 1.4.2019 to 31.3.2024.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

